

Court No. - 1

Case :- P.I.L. CIVIL No. - 7668 of 2021

Petitioner :- Ashok Pandey (Petitioner In Person) & Ors.

Respondent :- Union Of Bharat Thru Secy.Law & Justice
Ministry & Ors.

Counsel for Petitioner :- In Person,Ankit

Mishra,D.K.Tripathi,Dr. Shamsheer Yadav

Jagran,G.L.Yadav,Monika Singh,Rama Kant Dixit,Shiva Kant
Tiwari

Counsel for Respondent :- C.S.C.,A.S.G.,Gaurav Mehrotra

Hon'ble Ritu Raj Awasthi,J.

Hon'ble Manish Mathur,J.

List this case in the next cause list.

We would like the Members of the Awadh Bar Association to
address the Court on the issues raised in the instant writ petition
as it is a P.I.L.

Order Date :- 19.3.2021

lakshman